

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1486  
TO BE ANSWERED ON 08.12.2015**

**1486. OLD AGE HOMES**

**SHRIMATI KIRRON KHER:  
SHRI PRATAPRAO JADHAV:  
SHRIMATI VANAROJA R.:  
SHRIMATI SAKUNTALA LAGURI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the total population of senior citizens in the country, State-wise;
- (b) the total number of old age homes set up in the country along with the funds sanctioned for the purpose;
- (c) whether the Government is considering to periodically check the old age homes to assess the working conditions and if so, the details thereof;
- (d) whether irregularities in the implementation of the scheme and utilisation of funds sanctioned to various old age homes have been reported and if so, the details thereof and the corrective steps taken by the Government in this regard; and
- (e) whether the Government is contemplating to open more old age homes in the country in view of the increasing population of senior citizens and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI VIJAY SAMPLA)**

- (a) As per census 2011, the total population of Senior Citizens in the country is 10.38 crores. A Statement showing the total population of senior citizens in the country, State-wise is at Annexure-I.
- (b) This Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants-in-aid are given for running and maintenance of *inter-alia*, Old Age Homes, Day Care Centres, Mobile Medicare Units etc. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Implementing agencies eligible for assistance under the Scheme are Panchayati Raj Institutions/Local Bodies, Non-Governmental Voluntary Organizations, Institutions or Organizations set up by Government as autonomous/subordinate bodies, Government Recognized Educational Institutions, Charitable Hospitals/Nursing Homes, and Recognized Youth Organizations such as Nehru Yuvak Kendra

Sanghathan (NYKS) and in exceptional cases the State Governments/UT administrations. A statement showing total number of old age homes assisted and funds released during the last three years and current year under the Scheme of IPOP is at Annexure-II.

(c) & (d) Under the Scheme, the grants-in-aid are released only on the basis of recommendation of State Government/UT concerned along with Inspection Report. The prime responsibility for inspection of the projects undertaken under this Scheme lies with the State Government/Union Territory Administration. The performance of the aforesaid Scheme is reviewed from time to time through *inter alia*, inspections, periodic field visits of nodal officers of the Ministry, Regional Conferences with State Secretaries etc. The release of grants to NGOs is made only on receipt of Inspection Report of State Government and the Utilization Certificate in respect of previous grants. Apart from this, the performance of the NGOs is also monitored from time to time through surprise inspections conducted by officers deputed by this Ministry. On the basis of the inspection reports received, necessary corrective action is taken. In respect of deficiencies reported, show cause notices are issued to the NGOs concerned and follow up action is taken on the basis of the replies received. The details of NGOs to whom show cause notices were issued during the year (2014-15) are at Annexure-III. In serious cases of misuse of funds or malfunctioning or non-functioning etc. of the projects, the concerned NGOs are blacklisted after following the prescribed procedure. Details of NGOs blacklisted is at Annexure-IV.

(e) Section 19(1) of the Maintenance and Welfare of Parents and Senior Citizens Act mandates that the State Government may establish and maintain such number of Old Age Homes at accessible places as it may deem necessary in a phased manner, beginning with at least one in each district to accommodate a minimum of one hundred fifty senior citizens who are indigent. Pursuant to this provision, it is for the State Governments to make assessment of the requirement of old age homes keeping in view that number of indigent Senior Citizens in each district.

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## State-wise Aged population (60+) by sex as per Census 2011

S.No.	STATE/UT	Total Population (approx.)		
		Persons	Males	Females
1	2	3	4	5
1	ANDHRA PRADESH	8278241	3906328	4371913
2	A & N ISLANDS	25424	14189	11235
3	ARUNACHAL PRADESH	63639	33189	30450
4	ASSAM	2078544	1054817	1023727
5	BIHAR	7707145	4106593	3600552
6	CHANDIGARH	67078	34833	32245
7	CHHATTISGARH	2003909	928159	1075750
8	D & N HAVELI	13892	6359	7533
9	DAMAN & DIU	11361	4873	6488
10	NCT OF DELHI	1147445	576755	570690
11	GOA	163495	74315	89180
12	GUJARAT	4786559	2245601	2540958
13	HARYANA	2193755	1088621	1105134
14	HIMACHAL PRADESH	703009	340875	362134
15	JAMMU & KASHMIR	922656	482580	440076
16	JHARKHAND	2356678	1181745	1174933
17	KARNATAKA	5791032	2747072	3043960
18	KERALA	4193393	1883595	2309798
19	LAKSHADWEEP	5270	2674	2596
20	MADHYA PRADESH	5713316	2769556	2943760
21	MAHARASHTRA	11106935	5253709	5853226
22	MANIPUR	187694	93137	94557
23	MEGHALAYA	138902	66939	71963
24	MIZORAM	68628	34345	34283
25	NAGALAND	102726	54779	47947
26	ODISHA	3984448	1994270	1990178
27	PUDUCHERRY	120436	53419	67017
28	PUNJAB	2865817	1443662	1422155
29	RAJASTHAN	5112138	2432263	2679875
30	SIKKIM	40752	22472	18280
31	TAMIL NADU	7509758	3661226	3848532
32	TRIPURA	289544	141920	147624
33	UTTAR PRADESH	15439904	8037133	7402771
34	UTTARAKHAND	900809	441897	458912
35	WEST BENGAL	7742382	3851314	3891068
	<b>TOTAL</b>	<b>103836714</b>	<b>51065214</b>	<b>52771500</b>

**Statement showing the number of Old Age Homes assisted and funds released during the last three years and current year 2015-16 (upto 02.12.2015) under the Scheme of Integrated Programme for Older Persons**

(Rs. in Lakh)

S. No	Name of State	2012-13		2013-14		2014-15		2015-16 (upto 26.11.2015)	
		No. of Old Age Homes assisted	Funds released	No. of Old Age Homes assisted	Funds released	No. of Old Age Homes assisted	Funds released	No. of Old Age Homes assisted	Funds released
1	Andhra Pradesh	76	251.44	56	251.36	47	279.66	25	73.53
2	Bihar	4	17.07	1	4.86	1	2.43	0	0.00
3	Chhattisgarh	3	12.22	1	4.88	0	0.00	1	4.88
4	Goa	0	0.00	0	0.00	0	0.00	0	0.00
5	Gujarat	0	0.00	0	0.00	0	0.00	0	0.00
6	Haryana	5	17.15	8	30.29	1	3.76	4	10.61
7	Himachal Pradesh	2	6.10	0	0.00	1	4.88	0	0.00
8	Jammu and Kashmir	0	0.00	0	0.00	0	0.00	0	0.00
9	Jharkhand	0	0.00	0	0.00	0	0.00	0	0.00
10	Karnataka	39	197.59	15	60.81	17	88.12	25	132.23
11	Kerala	0	0.00	3	10.14	0	0.00	2	4.24
12	Madhya Pradesh	3	6.15	1	2.44	3	18.22	3	10.16
13	Maharashtra	14	70.78	17	64.38	4	21.88	4	13.69
14	Odisha	27	105.89	38	164.11	23	89.70	21	72.56
15	Punjab	1	3.05	2	4.27	1	2.21	2	3.37
16	Rajasthan	1	4.88	4	14.25	2	10.29	3	8.97
17	Tamil Nadu	45	202.00	7	19.89	32	152.83	17	89.93
18	Telangana	0	0.00	0	0.00	7	32.77	5	14.18
19	Uttar Pradesh	15	56.16	6	31.54	5	18.83	2	4.78
20	Uttarakhand	3	14.18	4	19.51	3	7.32	0	0.00
21	West Bengal	7	19.72	25	98.57	15	73.43	7	23.16
<b>UTs</b>									
22	A & N Islands	0	0.00	0	0.00	0	0.00	0	0
23	Chandigarh	0	0.00	0	0.00	0	0.00	0	0
24	Dadra & Nagar Haveli	0	0.00	0	0.00	0	0.00	0	0
25	Daman and Diu	0	0.00	0	0.00	0	0.00	0	0
26	Lakshadweep	0	0.00	0	0.00	0	0.00	0	0
27	Delhi	2	7.16	2	9.04	1	2.33	1	3.95
28	Puducherry	0	0.00	0	0.00	0	0.00	0	0.00
<b>NE Region States</b>									
29	Arunachal Pradesh	1	4.08	0	0.00	0	0.00	0	0.00
30	Assam	12	50.45	6	37.77	12	65.35	8	31.30
31	Manipur	7	43.02	11	58.95	9	51.57	7	27.17
32	Meghalaya	0	0.00	0	0.00	0	0.00	0	0.00
33	Mizoram	0	0.00	0	0.00	0	0.00	0	0.00
34	Nagaland	0	0.00	0	0.00	1	1.13	0	0.00
35	Sikkim	0	0.00	0	0.00	0	0.00	0	0.00
36	Tripura	2	7.78	0	0.00	2	9.58	0	0.00
<b>Total</b>		<b>269</b>	<b>1096.87</b>	<b>207</b>	<b>887.06</b>	<b>187</b>	<b>936.29</b>	<b>137</b>	<b>528.71</b>

State-wise list of NGOs in which Show Cause Notice have been issued

Andhra Pradesh	-	15
Bihar	-	1
Delhi	-	1
Haryana	-	7
Karnataka	-	8
Manipur	-	1
Tamil Nadu	-	9
Maharashtra	-	2
Odisha	-	4
<u>Uttar Pradesh</u>	-	<u>7</u>
<b>TOTAL</b>	-	<b>55</b>

**List of NGOs to which Show Cause Notice have been issued**

**Updated as on 03.12.15**

S. No	District	Name of the organisation address	Name of Project	Project Location
		ANDHRA PRADESH		
1	Anantpur	Sri Rakesh Educational Welfare Society, D. No. 4-3-95, Bellary Bypass, Anantapur Distt. 515004	OAH-1	Prasannayapalli (Vill), Engineering College (Post), Rappthadu (Mandal), Ananthapur District
2	Anantpur	Sri Rakesh Educational Welfare Society, D. No. 4-3-95, Bellary Bypass, Anantapur Distt. 515004	DCC-1	Prasannayapalli (Vill), Engineering College (Post), Rappthadu (Mandal), Ananthapur District
3	Guntur	Indira Priyadarsini Girijana Backward Class Mahila Mandali, Amarthalur (V), Amarthalur (Mandal), Guntur Distt-522325.	OAH-1	D. No.2-45, Near Geetha Mandir, Pyaparru Village, Amarthalur (M), Guntur District, 522325
4	Guntur	ICC Social Service Association, D. No 795, Sarada Colony, Arundelpet, Guntur 522002	DCC-1	D. No 795, Sarada Colony, Arundelpet, Guntur
5	Guntur	Omkar Rural Development Society, Door No. -5-10-15/A, 2/9, Brodipet, Guntur-522002.	OAH-1	2nd lane Pattabhipuram, Guntur
6	Guntur	Prakasam Nagar Mahila Mandali, Behind Kugler Hospital, Prakasam Nagar, Guntur-522001	DCC-1	D. No. 12-11-806, Behind Kugler Hospital, Prakasham Nagar, Guntur
7	Guntur	Soniya Gandhi Harijana Girijana Balheena Vargamula Mahila Mandali, Thummalacheruvu, Piduguralla Mandal, Guntur Distt, Phone- 08649-70233,	OAH-1	OAH and DCC at Thummalacheruvu (P.O.), piduguralla madal, Guntur
8	Guntur	Soniya Gandhi Harijana Girijana Balheena Vargamula Mahila Mandali, Thummalacheruvu, Piduguralla Mandal, Guntur Distt, Phone- 08649-70233,	DCC-1	OAH and DCC at Thummalacheruvu (P.O.), piduguralla madal, Guntur
9	Guntur	Sree Sarda Mahila Vignana Samithi, Beside MRO Office, Officers Club Road, Bapatla, Guntur District, Andhra Pradesh 522101	OAH-1	Beside MRO Office, Officers Club Road, Bapatla, Guntur, Andhra Pradesh
10	Guntur	Pragathi Youth Sangam, D. No. 2-2-22/B Main Road, Stambalagaruvu, Guntur - 6	OAH-1	D. No. 2-2-22/B Main Road, Stambalagaruvu, Guntur - 6
11	Guntur	Social Educational and Rural Development of Scheduled Castes, Scheduled Tribes and Christians Welfare Society (SERD), Chinthayapalem Village, District Registrar's office, Narasaraopet, Guntur 522101	OAH-1	Chintayapalem, Karalapalem (M), Bapatla HPO, Guntur
12	Krishna	Bapuji Integrated Rural Development Society, Gaddamanugu, G. Konduru, P.O. Krishna Distt. -521229	OAH-1	Gaddamanugu (V), G. Konduru, Krishna Distt.
13	Guntur	Kandrika Mahila Mandali, Guntur, Andhra Pradesh	OAH-1	D. No. 7-43, Opp. Church gate Phirangipuram, Guntur 522229
14.	Krishna	Country Womens Association of India, 23/1, Ballygunge Station Road, Kolkata 70001	OAH-1	Dandamudi Sarojini Devi and Veera Raghavaiah Home for the aged, D Mp/ 1-222. Opp. Panchayat Office, Gosala, Vill-Penamalur Mandal, Krishna District - 521151
15.	Hyderabad	Annapurna Manav Samkshema Samithi, 1-62, Kavuri Hills, Juvilee Hills Post, Hyderabad 500033	DCC_1	Plot No.15/16, H.No. 1-65-25, Seivy No.15 and part of 16, Barabanda, Guttalabegumpet village, RR District

S. No	District	Name of the organisation address	Name of Project	Project Location
		<b>BIHAR</b>		
1	Sitamarhi	Rajendra Institute of Education and Social Service, Halimpur, P.O. Dumri Kala, Distt. Sitamarhi 843315	OAH-1	Halimpur, P.O. Dumarikala, District-Sitamarhi, Bihar 843315

S. No	District	Name of the organisation address	Name of Project	Project Location
		<b>DELHI</b>		
1	DELHI	John Day Care Centre, CSA-312B, Janakpuri, New Delhi -10058	OAH	Plot No. 106, G Block, Phase -6, Aya Nagar, New Delhi - 47

S. No	District	Name of the organisation address	Name of Project	Project Location
		<b>HARYANA</b>		
1	Biwani	Akhil Bhartiya Nav Yuvak, Kala Sangam, Near Radha Swami Satsang Bhawan, Rohtak Road, Bhiwani, Haryana	1-OAH	New Bharat Nagar, Near Radha Swami Satsang Bhawan (DINDO), Rohtak Road, Bhiwani
2	Jind	Amar Jyothi Foundation, Lijwana Chungi, Julana, Jind, Haryana	OAH-1	DCC at Vill+P.O.-Lijwana, District-Jind and OAH at Hansi Road, Julana, Jind
3	Jind	Amar Jyothi Foundation, Lijwana Chungi, Julana, Jind, Haryana	DCC-1	DCC at Vill+P.O.-Lijwana, District-Jind and OAH at Hansi Road, Julana, Jind
4	Rohtak	Haryana Nav Yuvak Kala Sangam, Ishwar Sadan, Near Chaubisee Ka Chabutra, Meham, Rohtak	DCC-1	Village Siman, District Rohtak
5	Rohtak	Haryana Gramin Vikas Samiti, H. No.872/24, Geeta Colony, Rohtak 124001	DCC-1	Vill+P.O.- Chamariyana, District-Rohtak, Haryana
6.	Hissar	Gram Swarajya Sanstahan, Prem Nagar, Hissar Haryana	OAH-1	Gignau, Bhiwani, Haryana.
7.		Eco Club		Haryana

**Karnataka**

Sl. No.	District	Name of the Organization	Name of Project
1.	Bangalore	R.T. Nagar Education Trust, KHM Block, Ganganagar, Bangalore-56 00 32, <b>Karnataka</b> . OAH at Ramanagar Distt.	OAH
2.	Bidar	Sri Siridi Sai Baba Sikhshana Sounsthana, Bhemalkhed, Tk.-Humnbad, District Bidar, Karnataka. OAH at Bemalkheda, Humnabad Tq., Bidar	OAH
3.	Bagalkot	Sri Jagadguru Gurusiddeshwar vidyhya Vardhak & Sanskritika Samsthe, Guledgudd-587203, Tq. Badami, distt. Bagalkot, Karnataka OAH at Guledgudd, Distt Bagalkot	OAH

4.	Chitradurga	Sri Sadguru Kabeerananda Swamy Vidyapeetha, Kabeerananda Nagar Chitradurga-577 501, Karnataka. OAH at Chitradurga Distt,	OAH
5.	Bellary	Poornima Mahila Mandali, P.O. Magala, Tq. Huvinahadagali, District Bellary, Karnataka.	OAH
6.	Gulbarga	Hyderabad Karnataka Dalit Women's Education Society, Sedam Madina Complex, J.K. Road, District Gulbarga, KARNATAKA-585102.	OAH
7.	Bidar	Sri Sangameshwar Education Society, Aland Colony, P.No.3/4, Gandhi Gudi layout, District Gulbarga,Karnataka.	OAH
8.	Chittapur	Secretary, Sharanara Nadu Education Society, Shaikh roza, Mahadev Nagar,Gulbarga District, Karnataka. OAH at Chittapur	OAH

S. No	District	Name of the organisation address	Name of Project	Project Location
S. NO.		<b>MANIPUR</b>		
1	Imphal (West)	Manipur Scheduled Caste Welfare Association, 20, Super Market, PDA, Complex, Lamphel-795004, Manipur	OAH-1	Phayeng Kharang BPO Phayeng PO & PS Lamsang Imphal West

**Tamil Nadu**

S. No	District	Name of the organisation address	Name of Project
1.	Villupuram	Society for the Improvement of Weaker Section, No.4, 8th Street, Sitheri Karai, Villupuram-605602 <b>Tamil Nadu.</b> OAH at Omakulam Cuddalore Distt	OAH
2.	Thiruvarur	National Mother and Child Welfare Organization (NAMCO), 31, KTR Estate, Thiruvarur-610001, Tamilnadu. OAH at Nagapattinam	OAH
3.	Kanyakumari	Promote Organisations to Viable Venture of Empowering the Rural (POVVER), 17/D4 Swaminathapuram (North), Kanyakumari-629 702, Tamil Nadu. OAH at Swamynathampuram (N) Kanyakumari	OAH (Expln. Recved and put up on 15.12.14)
4.	Kanyakumari	Home for the Aged, Pilankalai, Kekkamandapam P.O., Kanyakumari District, Tamil Nadu	OAH
5.	Villupuram	Annai Karunalaya Social Welfare Association, at Tindivanam Tk. T.N.	OAH (Explanation received & put up on 15-12-14)
6.	Thiruvarur	Bharathi Women Development Centre, Kuttur, Thiruvarur, T.N.	OAH
7.	Villupuram	Society for the Improvement of Weaker Section, Villupuram, Tamil Nadu	OAH
8.	Cuddalore	Modhar Nala Thandu Niruvanam, Cuddalore, T.N.	OAH
9.		Gramya Social Welfare Society	



S. No	District	Name of the organisation address	Name of Project	Project Location
		<b>MAHARASHTRA</b>		
1	Jalgaon	Shri Krishna Mahila Bal Kalyan Avam Purnvasam Vikas Mandal, Ghodegaon, Tal., Chopada, Ddistrict-Jalgaon.	OAH-1	A/p tardi, Tal. Shirpur, District Dhule.
2	Latur	Peoples Education Society, Sadat Nagar, Degloor Road, Udgir, District-Latur-413517.	Physiotherapy	Mahaadev Nagar, Udgir, District Latur-413517

S. No	District	Name of the organisation address	Name of Project	Project Location
		<b>ODISSA</b>		
1	Angul	Voluntary Institute for Rural Development(VIRD)AT/PO: Hakimpada (Near College Chowk), Distt. Angul-759122, Regd. Office: At Titigaon, P.o.-Aida-Via Athamallick,Distt. Angul Orissa	DCC-1	DCC, At;Bahali, PO: Aida via Athamallick,distt. Angul,Orissa-759125
2	Keonjhar	Bishnupriya Balashram, At;Matha, PO: Chhenapadi, via Hatadihi, Dist. Keonjhar,Orissa	OAH-1	At;Matha, PO: Chhenapadi, via Hatadihi, Dist. Keonjhar,Orissa
3	Kendrapada	Lutheran Mahila Samiti, At/PO: Patalipank, via-kujang, Dist. Kendrapara, Orissa-754141	DCC-1	DCC--At/PO: Patalipank, via-kujang, Dist. Kendrapara, Orissa-
4	Kendrapada	Indian Village Development Organisation, At:Arada, PO:Malianch, via Mohakalpada dist. Kendrapara, Orissa-754224.	OAH-1	At: Righagarh,PO/via-lswarpur, Block-Rajnagar, Distt. Kendrapara, Orissa.

S. No	District	Name of the organisation address	Name of Project	Project Location
		<b>UTTAR PRADESH</b>		
1	Bareilly	Upasana jan Kalyan Seva Samiti, Vill-Madhupuri, P.O.Digo, Tehsil-Aonla, District Bareilly	OAH-1	Kaswa Aonla, Post & Tehsil-Aonla, District Bareilly
2	Etah	Gyan Bharati Mahila Vikas Evam Shiksha Prasar Samiti, 102, Holi Gate, Janpad Eath	OAH-1	Shanti Nagar, Etah
3	J.P. Nagar	Janta Junior High School, Village Ikonda, Post Joya, District JP Nagar, UP	OAH-1	Vill_Iknonda, P.O. Joya, District JP Nagar, UP
4	Mirzapur	Manav Samaj Utthan Sansthan, Vill+P.O.-Manihan, District Mirzapur, Uttar Pradesh	OAH-1	Bare Bagaicha Shivpur, Vidndhyachal, Mirzapur, UP
5	Rampur	Jawahar Jyoti Shiksha Evam Gramya Vikas Samiti, Vill+Post, Patwai, Distt- Rampur, U.P- 244901	OAH-1	Vill +P.O. Patwai, District-Rampur, UP 244901
6	Sultanpur	Madhyamik Vidyalaya Purab Gaon Sarsar Sansthan, Vill and post - Saresar, Block Jagdishpur, District CSM Nagar, UP	DCC-1	Vill+P.O.- Saresar, Block Jagdishpur, CSM Nagar
7.	Bijnor	Arya Sugandha Sansthan, Vill-Mussepur, P.O-Mandawali, Bijnor, UP	OAH-1	Mahrshi Dayanand Old Age Home, Mussepur, Mandawali, Bijnor, UP

## List of NGOs Blacklisted/Stoppage of further GIA during 2014-15

S.	District	Name of the organisation address	Name of Project	Project Location	Reason for Blacklisting
1	Guntur	Sree Sarda Mahila Vignana Samithi, Beside MRO Office, Officers Club Road, Bapatla, Guntur District, Andhra Pradesh 522101	OAH-1	Beside MRO Office, Officers Club Road, Bapatla, Guntur, Andhra Pradesh	The Inspection Team deputed by the Ministry of SJE had reported the following deficiencies:- "No one was available at the Centre to lease with inspecting team for providing details of the NGO. No permanent staff appointed by NGO. The premises of Centre were not found fit for stay of old-age people. The sanitation was poor. There were no stocks of food and eatables. Kitchen has no utensils. No records were shown to Inspecting Team". The explanation of the NGO in response to the Show Cause Notice issued to them was examined and was found not satisfactory. Hence it was decided with the approval of the competent authority that no further grant-in-aid should be released to the NGO for the project and that the NGO be blacklisted.
2	Bijnor	Arya Sugandha Sansthan, Vill-Mussepur, P.O-Mandawali, Bijnor, UP	OAH-1	Mahrshi Dayanand Old Age Home, Mussepur, Mandawali, Bijnor, UP	The Inspection Team deputed by the Ministry of SJE had reported the following deficiencies:- "Against 25 beneficiaries only 5 were present. No facility for productive activity of the beneficiaries. The Cash Book, Ledger and Register of Assets, the Register of consumable items, year-wise record of minutes of General Body Meeting and records regarding details of inmates in OAH were properly not maintained by the Organization. The organization did not maintain separate accounts project-wise. The OAH of the organization did not have adequate space to accommodate cots and belongings of 25 beneficiaries". The explanation of the NGO in response to the Show Cause Notice issued to them was examined and was found not satisfactory. Hence it was decided with the approval of the competent authority that no further grant-in-aid should be released to the NGO for the project and that the NGO be blacklisted.
3	Angul	Voluntary Institute for Rural Development(VIRD)AT/PO: Hakimpada (Near College Chowk), Distt. Angul-759122, Regd. Office: At Titigaon, P.o.-Aida-Via Athamallick,Distt. Angul Orissa	DCC-1	DCC, At;Bahali, PO: Aida via Athamallick,distt. Angul,Orissa-759125	The Inspection Team deputed by the Ministry of SJE had reported the following deficiencies:- "No staffs of the Organisation were present at the time of inspection. Against 50 beneficiaries only 5 were present. The DCC was not found to be equipped with all essentials for use of the beneficiaries. Sufficient space was not available to accommodate 50 beneficiaries. No records/documents in respect of the DCC were found for checking/verification. There was no daily whole programme listed for DCC and NGOs was not functioning as per norms of the Scheme". The explanation of the NGO in response to the Show Cause Notice issued to them was examined and was found not satisfactory. Hence it was decided with the approval of the competent authority that no further grant-in-aid should be released to the NGO for the project.